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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN. NO. OA 293/88.

Dated: 24.5.1988

Shri Sarat Kumar Applicant

Vs.

Chairman, Railway Board & Respondents
another

CORAM: Hon'ble Mr. Justice J.D. Jain, Vice Chairman
Hon'ble Mr. Kaushal Kumar, Member.

For the Applicant None.

For the Respondents None.

There is no appearance on behalf of the applicant today. This application is accordingly dismissed in default.


(KAUSHAL KUMAR)
MEMBER


(J. D. JAIN)
VICE CHAIRMAN

24.5.1988